209 Written Answers

1	2	3	
7.	Haryana		
8.	Himachal Pradesh	5	
9.	Jammu & Kashmir	9	
10	Karnataka	89	
11.	Kerala	49	
12.	Madhya Pradesh	323	
13.	Maharashtra	950	
14.	Manipur	4	
15.	Meghalaya	6	
16.	Mizoram	_	
17.	Nagaland	_	
18.	Orissa	94	
19.	Punjab	2	
20.	Rajasthan	55	
21.	Sikkim	-	
22.	Tamil Nadu	91	
23.	Tripura	1	
24.	Uttar Pradesh	75	
25.	West Bengal	11	
	Total	2179	

## **Post-Sterilisation Deaths**

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**199.** SHRI JANADHANA POOJARY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of post-sterilisation deaths in the country; during 1988 and 1989 and the reasons therefor; and (b) the preventive measures being taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE. (SHRI NILAMANI ROUTRAY): (a)

morbidity and mortality to

Year	Number of post-sterilisation deaths recorded in the country	
1987-88	398	
1988-89	283	
The reasons for post-sterilisation deaths are:	4. Establishment of facilities at III & ICMR for testing the quality of IUD devices/falope rings etc.	
1. Septicaemia, Paritonitis and Paralytic Illious.	5. Involvement of IMA, and training	
2. Surgical Shock.	of members of IMA in laparo- scopic sterilisation techniques and other family welfare serv-	
3. Anaphyletic/Neurogenic Shock.	ices.	
4. Cardiac Embolism.	6. Constitution of Standing Com- mittee on Technical Matters and	
5. Tetanus Infection.	Expert Committee on Technical Matters for advice to improve the	
6. Meningitis and Encephalitis.	quality of family welfare serv- ices.	
7. Injury to the Bowel and Arteries.		
8. Cardio-Respiratory Arrest.	<ol> <li>Constitution of State and District level Expert Committee to inves- tigate into all cases of death and</li> </ol>	
9. Hyper-Pyrexia.	complications due to sterilisation/ MTP Operations/IUDs.	
(b) A number of preventive measures		
have been undertaken to reduce the level of post-sterilisation deaths. These are as fol- lows:-	8. Establishment of Centres of Excellence for laying down qual- ity assurance and standards for male and female sterilisation and	
1. Training of doctors, LHVs and ANMs in sterilisation, MTP tech- niques, IUD insertion and oral pill	training of doctors working at service centre.	
administration.	9. Meeting with Directors of Health Services and Family Welfare, State Family Welfare Officers and	
2. Improvement of infrastructure for family welfare services at all levels.	Senior Gynaecologist/Surgeons to bring about quality improve- ments in family welfare services.	
3. Supply of standard laparoscopes and falope rings to minimise	10. Surveillance and monitoring system for sterilisation related	

complications and failures.

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strengthen the sterilisation service.

11. Establishment of Central Laparoscopic Training Centres to train doctors in Laparoscopic sterilisation techniques in the form of teams consisting of a doctor, operation theatre Sister/nurses and operation theatre attendant/ technician.

## Deaths due to Kala-Azar State-wise

200. SHRIP.R. KUMARAMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether 'Kala Azar' has claimed a number of lives in the country during the last one year nd if so, the details of the cases and deaths, State-wise; and

(b) the precautionary measure being taken to check the spread of the disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTARY): (a) According to the reports received upto November, 1989, Kala-Azar claimed 221 lives during 1989 as per details given below:-

	Cases (Prov.)	Deaths (Prov.)	
Assam	3		
Bihar	13251	211	
Maharashtra	4		
West Bengal	2409	10	
	15667	221	

(b) The following measures are being undertaken to check the spread of the disease:-

- systematic case detection and treatment of all patients with drugs like Sodium Antimony Gluconate, Pentamidine etc.
- Insecticidal spraying in highly affected areas.
- Improvement of general sanitation in and around the houses to eliminate breeding ground of sandfly.
- Health education for disease

prevention.

- Provision of adequate quantities of anti Kala-azar drugs.

During 1989-90, Central Government procured and supplied 20,000 ampules of Pentamidine iothionate to Bihar.

A Crash Plan for implementation during November-December, 1989 was prepared for implementation in Bihar and for this purpose Rs. 1.00 crores as Cash Assistance has been released to State Government.